

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 08/BB/2018	-	Admission	230-232	M/s Schneider Electric Software India Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAGI P. TOHN
SPJ Legal Advocate for petitioner. 

ORDER

Matter is listed today for admission. Counsel for Petitioner Company is present. He has filed memo requesting the Tribunal to order notice to RD, ROC, Karnataka, Dy. Commissioner of Income Tax and also to order for publication in Hindu, English Daily newspaper, Bangalore Edition and Udayavani, Kannada Daily newspaper, Bangalore Edition. Accordingly, issue notices to the above authorities and also publication in the above newspapers and the publication shall be 10 days before the date of hearing. Registry to prepare notices; Counsel to collect notices and serve on above authorities and file proof of service. Notice may also be taken in case Company is governed by any Regulators. List it for hearing on 23.03.2018.


Member (T)


Member (J)